

Date 15.05.2021

## NOTICE FOR TENDER

Commercial Court, Alipore, South 24 Parganas  
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2<sup>nd</sup> Floor  
Kolkata- 700027.

Quotations are invited in sealed envelope from reputed organizations/agencies in physical/scanned form for supply and installation of an intercomm audio system alongwith all necessary equipments required for connecting this office with the e-Sevakendra/Mediation Centre situated at the Ground Floor of this bulding, to ensure social distancing, in order to curb the spread of the deadly Covid-19 Virus, as per advisories of the ICMR/WHO/Central Govt./State Govt. issued from time to time.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by 2:30 p.m. on or before 24.05.2021 physically or through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in

  
Judge

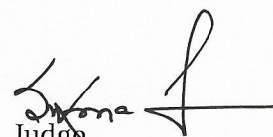
Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
and Paschim Medinipore

No. 211(4)/2021

Dated 15.05.2021

Copy forwarded with a request to kindly publish this order in the concerned websites and also in the notice boards of the concerned offices to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.

  
Judge

Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
and Paschim Medinipore  
Judge  
Commercial Court at Alipore